

**OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):
DELHI**

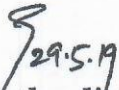
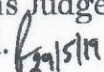
CIRCULAR

As aware, the monthly pendency/information pertaining to the Districts Courts of Delhi is sent to the Hon'ble High Court of Delhi by 5th of every month as per direction of Hon'ble High Court of Delhi, New Delhi. As the District Courts are closed on 02.06.2019 (Sunday), 05.06.2019 (due to Idu'l Fitr) and further from 08.06.2019 due to Summer Vacations.

It is therefore, requested to all officers of Delhi Higher Judicial Service and Delhi Judicial Service to furnish the **Monthly Statistical Information along with monthly reports** to the Judicial Branch of the concerned district positively **by 02.00 pm on 01.06.2019**.

The District & Sessions Judges of all court complexes are requested to ensure that the abovesaid information pertaining to their respective Districts are furnished to the Judicial Branch(HQs) positively **by 02.00 pm on 03.06.2019**, so as to enable this office to furnish the compiled data to the Hon'ble High Court of Delhi, New Delhi on time.

Please note that **the incomplete data/information once sent will not be allowed to be changed on any ground whatsoever.**


(Girish Kathpalia)
District & Sessions Judge(HQs)
Delhi. 


No. 1312/36184-36284 Stat./Inf./Gaz./2019

Dated, Delhi the 29.5.19

Subject:- Monthly Statistical Information/Statement.

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court complexes, Delhi/New Delhi.
3. All the Judicial Officers of DHJS & DJS, Central District, Tis Hazari Court, Delhi.
- ✓ 4. The website committee (English/Hindi), Tis Hazari Court, Delhi.
5. Reader to the undersigned.
6. The Branch In-charge, R&I for updating on LAYERS.


District & Sessions Judge(HQs)
Delhi. 